## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 144 OF 2015**

Dated: 10<sup>th</sup> September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Bhilangana Hydro Power Ltd.

...Appellant(s)

Vs.

**Uttrakhand Electricity Regulatory Commission** 

& Anr. ....Respondent(s)

Counsel for the Appellant(s) : Mrs. Shikha Ohri

Mr. Lakhyajit Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Stuti Kishan for R-1

Mr. Pradeep Misra

Mr. Manoj Kumar Sharma for R-2

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>11.09.2018.</u>

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

ts/mk